

Details of Assets of Nand Kishore Yadav, MLA, 184, Patna Sahib
Constituency as on 31st March 2017

A. Details of movable assets:

Sl. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	Rs 14,000.00	N.A.	N.A.	N.A.	N.A.
(ii)	Details of deposit in Bank accounts(FDRs, Term Deposits and all other types of deposits including saving accounts), Deposits with Financial Institutions, Non-Banking Financial Companies and Cooperative societies and the amount in each such deposit	1). SBI, Sachiwalay A/c- 10839460777- Rs 3,95,906.64 2). BOI, Patna City, A/c- 440110100008483- Rs 7,294.28 3). PNB, Patna City A/c- 0381006900000999- Rs 1334.07 4). FD- SBI, Sachiwalay- Rs. 1,24,168.64 5). FD-S.B.I. Anishabad- Rs 15,96,262.00 6). FD- PNB, New Market- Rs 99,502.00 7). FD- HDFC Bank, Boring Road- Rs. 59,860.94	N.A.	N.A.	N.A.	N.A.
(iii)	Details of investment in Bonds, debentures/shares and units in companies/Mutual funds and others and the amount	N.A.	N.A.	N.A.	N.A.	N.A.
(iv)	Details of investment in NSS, Postal Saving, Insurance policies and investment in any Financial instruments in Post office or Insurance Company and the amount	1) NSC – Rs 2,55,000.00 2) LIC 513747245, Premium Rs 8944.00 H.Y.	N.A.	N.A.	N.A.	N.A.
(v)	Personal loans/advance given to any person or entity including firm, company, Trust etc., and other receivables from debtors and the amount	N.A.	N.A.	N.A.	N.A.	N.A.

(vi)	Motor Vehicles/ Aircrafts/Yachts/Ships(Details of Make, registration number etc. year of purchase and amount)	1) Bajaj Super Scooter (BR-1C-6072) Make 1991 Rs- 5000.00 2) Mahindra Scorpio Anniversary Edition (BR-01-BY 6444) Make 2013 Rs 9,00,000.00	N.A.	N.A.	N.A.	N.A.
(vii)	Jewellery, bullion and valuable thing(s) (give details of weight and value)	1) 100 gm Gold (approx)- Rs 2,81,000.00 2) 350 gm Silver (approx)- Rs 14,568.00	N.A.	N.A.	N.A.	N.A.
(viii)	Any other assets such as value of claims/interest	NIL	N.A.	N.A.	N.A.	N.A.
(ix)	Gross Total Value	Rs 37,62,840.57	N.A.	N.A.	N.A.	N.A.

B. Details of Immovable Assets:

Sl. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s)	N.A.	N.A.	N.A.	N.A.	N.A.
	Area (total measurement in acres)	N.A.	N.A.	N.A.	N.A.	N.A.
	Whether inherited property (Yes or No)	N.A.	N.A.	N.A.	N.A.	N.A.
	Date of purchase in case of self-acquired property	N.A.	N.A.	N.A.	N.A.	N.A.
	Cost of Land (in case of purchase) at the time of purchase	N.A.	N.A.	N.A.	N.A.	N.A.
	Any investment on the land by way of development, construction etc.	N.A.	N.A.	N.A.	N.A.	N.A.
(ii)	Non-Agricultural Land: Location(s) Survey number(s)	Plot No 1687, Circle No 117, Uma Shakar Lane, Pana City (Property in the name of Late Kiran Devi, W/o - Shri Nand Kishore Yadav	N.A.	N.A.	N.A.	N.A.
	Area (total measurement in sq.ft.)	634 sq ft	N.A.	N.A.	N.A.	N.A.

	Whether inherited property (Yes or No)	Registered through donation Letter	N.A.	N.A.	N.A.	N.A.
	Date of purchase in case of self-acquired property	NA	N.A.	N.A.	N.A.	N.A.
	Cost of Land (in case of purchase) at the time of purchase	N.A.	N.A.	N.A.	N.A.	N.A.
	Any investment on the land by way of development, construction etc.	N.A.	N.A.	N.A.	N.A.	N.A.
	Approximate current market value	Rs 9,90,000.00	N.A.	N.A.	N.A.	N.A.
(iii)	Commercial Buildings (including apartments)- Locations(s)-Survey number(s)	N.A.	N.A.	N.A.	N.A.	N.A.
	Area (total measurement in sq.ft.)	N.A.	N.A.	N.A.	N.A.	N.A.
	Built-up Area (total measurement in sq.ft.)	N.A.	N.A.	N.A.	N.A.	N.A.
	Whether inherited property (Yes or No)	N.A.	N.A.	N.A.	N.A.	N.A.
	Date of purchase in case of self-acquired property	N.A.	N.A.	N.A.	N.A.	N.A.
	Cost of property (in case of purchase) at the time of purchase	N.A.	N.A.	N.A.	N.A.	N.A.
	Any investment on the property by way of development, construction etc.	N.A.	N.A.	N.A.	N.A.	N.A.
	Approximate current market value	N.A.	N.A.	N.A.	N.A.	N.A.
(iv)	<u>Residential Buildings</u> (including apartments)- Location(s)-Survey number(s)	Ward No 03, Plot No-33, At Kautilya Nagar, Patna	N.A.	N.A.	N.A.	N.A.
	Area (total measurement in sq.ft.)	2432 sq ft	N.A.	N.A.	N.A.	N.A.
	Built-up Area (total measurement in sq.ft.)	5547 sq ft	N.A.	N.A.	N.A.	N.A.

Whether inherited property (Yes or No)	N.A.	N.A.	N.A.	N.A.	N.A.
Date of purchase in case of self-acquired property	25.02.2009 (Lease Land)	N.A.	N.A.	N.A.	N.A.
Cost of property (in case of purchase) at the time of purchase	Rs 1,00,000 (Lease Amount)	N.A.	N.A.	N.A.	N.A.
Any investment on the property by way of development, construction etc.	Rs 45,00,000.00	N.A.	N.A.	N.A.	N.A.
Approximate current market value	Rs 45,00,000.00	N.A.	N.A.	N.A.	N.A.
(v) Others (such as interest in property)	N.A.	N.A.	N.A.	N.A.	N.A.
(vi) Total of current market value of (i) to (v) above	Rs 55,90,000.00	N.A.	N.A.	N.A.	N.A.

C.Details of Liabilities

S.No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent
(i)	Loan or dues to Bank/financial institution(s) Name of the Bank of financial institution, Amount outstanding, Nature of Loan	N.A.	N.A.	N.A.	N.A.	N.A.
	Loan or dues to any other individuals/entity other than mentioned above Name(s), Amount outstanding, nature of loan	N.A.	N.A.	N.A.	N.A.	N.A.
	Any other liability	N.A.	N.A.	N.A.	N.A.	N.A.
	Grand total of liabilities	N.A.	N.A.	N.A.	N.A.	N.A.
(ii)	Government dues: Dues to departments dealing with Government accommodation	N.A.	N.A.	N.A.	N.A.	N.A.
	Dues to department dealing with supply of water	N.A.	N.A.	N.A.	N.A.	N.A.
	Dues to department dealing with supply of electricity	N.A.	N.A.	N.A.	N.A.	N.A.

	Dues to department dealing with supply of telephone/mobiles	N.A.	N.A.	N.A.	N.A.	N.A.
	Dues to department dealing with government transport (including aircrafts and helicopters)	N.A.	N.A.	N.A.	N.A.	N.A.
	Income tax dues	N.A.	N.A.	N.A.	N.A.	N.A.
	Wealth tax dues	N.A.	N.A.	N.A.	N.A.	N.A.
	Service tax dues	N.A.	N.A.	N.A.	N.A.	N.A.
	Municipal/Property Tax dues	N.A.	N.A.	N.A.	N.A.	N.A.
	Sales tax dues	N.A.	N.A.	N.A.	N.A.	N.A.
	Any other dues	N.A.	N.A.	N.A.	N.A.	N.A.
(iii)	Grand total of all Government dues	N.A.	N.A.	N.A.	N.A.	N.A.
(iv)	Whether any other liabilities are in dispute, if so, mention the amount involved and the authority before which it is pending	N.A.	N.A.	N.A.	N.A.	N.A.

Details of Assets and Liabilities in Rupees						
	Description	Self	Spouse	Depend	Depend	D
A.	Moveable Assets (Total Value)	Rs 37,62,840.57	N.A.	N.A.	N.A.	N.A.
B	Immovable Asset					
I.	Purchase price of self-acquired immovable property	Rs 1,00,000.00 (Lease land)	N.A.	N.A.	N.A.	N.A.
II	Development / construction cost of immovable property after purchase (if applicable)	Rs 45,00,000.00	N.A.	N.A.	N.A.	N.A.
III	Approximate Current market price of -	Rs 55,99,000.00	N.A.	N.A.	N.A.	N.A.

	(a) self acquired assets (Total value)	a) Rs 46,00,000.00				
	(b) inherited assets (Total value)	b) Rs 9,90,000.00	N.A.	N.A.	N.A.	N.A.
	Liabilities					
(i)	Government dues (Total)	N.A.	N.A.	N.A.	N.A.	N.A.
(ii)	Loans from Bank, Financial Institutions and	N.A.	N.A.	N.A.	N.A.	N.A.
	others (Total)	N.A.	N.A.	N.A.	N.A.	N.A.
	Liabilities that are under dispute					
(i)	Government dues (Total)	N.A.	N.A.	N.A.	N.A.	N.A.
(ii)	Loans from Bank, Financial Institutions and others (Total)	N.A.	N.A.	N.A.	N.A.	N.A.


 10.4.17
(Nand Kishore Yadav)
Member of Legislative Assembly
184, Patna Sahib Constituency